115 कि मी के कासले पर है। मगर इसके बावजद वहा पर टी०वी का कोई खास इंतजाम नह किया गया है। मैं हक्मत से यह मुतालिबा करूंगा कि जिला महबब नगर का एक मकाम है जहा ५र टी॰वी अवर का खियाम अमल में लाया जाये ताकि उस इलाके के कोड़गल, ताड़र, निकाराबाद यह जो रंगा रेडी ग्रांर महबूब नगर जिले के जो इलाके है उससे करर हो सकें। इससे हटकर कर्नाटक के जिला गुलबर्ग के रलाके भी कदरे हो सकेगे। मिसाल के तौर ५२ यादगीर, गुरमीतकाल स्रोर सरम हैं। इस वजह में जरूरत इस बात की है कि कोडगल जो बिल्क्लइन तपाम मकामात का सेंटर प्लेस होना है वहा नर टी॰ बी टाइस्को कंकीय किया जाये भौर जितना जल्दा हो। शक्त टी वी टावर को लगाया जाबे ताकि यहां परे इलाके के कोई करीक करींब 8 लाख या 10 ाख जो अक्षम हैं वह दूरदर्शन के प्रोग्राम को देख सर्के ग्रीरखास तीर भर बल्चों के लिये जो श्रोग्राम हैं भीर एडस्ट एज्लेशन के जो प्रोग्राम हैं उनसे वह भी इत्तपादा हापिल कर सकें। लिहाजा में श्रापके तवस्पूल से मिनिस्ट्री श्राफ़ इंफ़ामशन एड बोडकास्टिंग, गवर्नमेंट श्राफ इंडिया से यह दरखगस्त कहंगा कि वह इस तरफ तकोज्जह करें ग्रीर जेल्द से जल्द टी वी टावर वहां ५र क यम करें। मुक्रिय ।

Snecial

Need for effective implementation of Darjeeling Accord

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN). Mr. Rai. Could you conclude in two minutes? You will have to conclude in two minutes. We will break for lunch at one o'clock.

SHRI RATNA BAHADUR RAI (West Bengal) Hon. Madam Vice-Chairperson, After prolonged and protracted negotiations with the Gorkha National Laberation Front, the West Bengal State Government and the Central Government had succeeded to reach a tripartite agree-

ment to be called as Darjeeling Accord two years back, that is, on 22nd August, 1988 During the two-and-ahalf years of the violent movement the G.N L.F., surcharged with chauvinistic emotions and communal passions more than 500 people including personnel from police and para-military forces were kılled. thousands of people were evicted from their places and Government and private properties worth of rupees were destroyed However. in the meantime, the Government of West Bengal in co-operation with the Central Government, had judiciously devised the formation of an autonomous body, that is, the Darjeeling Gorkha Hill Council to help the people of Darjeeling for determining the fate of their development by themselves.

Madam, it was totally a new experience in our country that an area inhabited by a dominant number of national minority had been given an autonomous status without amending the Constitution by merely delegating the powers of the State Government. Then arms were surrendered Thousands of displaced people were rehabilitated. The process for the restoration of peace, normalcy and democratic environment was started. People heaved a sigh of relief. Democratic forces throughout country really signified an ment.

1.00 P.M

Two years have elapsed since formation of the Council after G.NLF. won the election with an overwhelming majority Though this period cannot be termed as enough time for making the new thing successful, people had thought that the morning will certainly show day Budgetary allotment for D.G.H. C. from the State and Central pool for the year 1989-90 was Rs. 60 crores which has been enhanced to Rs. crores for the year 1990-91. But this Budgetary provision has

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[Shri Ratna Bahadur Rail

brought any tangible results The arbitrary and undemocratic functioning of the GNLF, in the Council has pushed its popularity on the There are allegations of rampant violations of Government procedures in executing the developmental schemes involving crores of rupees. Partisan attitudes are adopted while distributdevelopmental schemes. Moreover, while determining the priorities basic needs of the people, such as the problems of drinking water, health and employment are overlooked. To cover up its failures and misdeeds the G N.L.F. is blaming the State and Central Governments for creating financial constraints and not helping it to overcome incompetent infrastructural and administrative set -up

It is my humble submission that we should not allow this situation to continue further On the other hand, State and Central Governments should render all possible guidance and cooperation to the D.G.H.C. and strict vigilance should be kept on the observance of D G.H.C. regarding administrative and fiscal discipline so that the people may not blame the State and Central Governments for surrendering to the political mail of the G.N.L.F.

I may also submit that while dealing with the problems of Darjeeling, the Government should not consider its problems on equal footing with the problems of the plains or the problems of the advanced and majority communities of the country. While evolving plan strategies, hill region like ours should be paid special attention in keeping with its locational hazards and other peculiarities

In the absence of such considered plan strategies, the feeling deprivation and alienation among the hill people will again be exploited by forces other than democratic. Hence, through you, I urge upon the Government to come forward to develop, care and defend the essence of this Darjeeling accord and save Darjeeling

from another uncertainty and anarchy.

THE VICE-CHAIRMAN (SHRI-JAYANTHI NATARAJAN): MATI The House now stands adjourned for funch till 230 p.m.

The House then adjourned for lunch at two minutes past one the clock.

The House reassembled after lunch at thirty-four minutes past two of the The Vice-Chairman Bhaskar Annaji Masodkar): in Chair.

SUPPLEMENTARY DEMANDS FOR GRANTS (JAMMU AND KASHMIR) 1990-91

FINANCE THE MINISTER OF (SHRI YASHWANT SINHA): I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for expenditure of the Government of Jammu and Kashmir, for the 1990-91 [Placed in Library. See No. LT-1618/90 1

ANNOUNCEMENT RE. GOVERN-MENT BUSINESS FOR THE WEEK COMMENCING 31**ST** DECEMBER. 1990.

पैटोलियम ग्रीर रसायन मंत्री तथा संसदीय कार्य मंत्री (धी सस्य प्रकाश मालवीय) महोदय, श्रापकी से मैं यह सुचित करता हूं कि सोमवार, 31 दिसम्बर, 1990 से प्रारंभ होने वाले सप्ताह के दौरान इस मदन में निम्नलिखित सरकारी कार्य लिया जाएगा '---

- 1. लोक प्रतिनिधित्व (संशोधन) विधेयक, 1990 को संयुक्त समिति को सीपे जाने के लिए प्रस्ताव पर विचार
- 2 गोवा राज्य में राष्ट्रपति णासन से संबंधित संकल्प ५र चर्चा।
- 3 ग्रमम राज्य में राष्ट्रपति श सन से संबंधित संकल्प पर चर्चा।